GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:4195 ANSWERED ON:29.08.2011 FOREIGN SHIPS WITH ARMED GUARDS Paranjpe Shri Anand Prakash

Will the Minister of SHIPPING be pleased to state:

- (a) whether foreign ships with armed guards are being allowed to enter Indian ports earlier without any restrictions;
- (b) if so, the reasons for removing these restrictions;
- (c) whether Indian ships touching foreign ports are also being allowed entry with their armed guards;
- (d) if so, the details thereof;
- (e) whether safeguard measures are linked to the removal of these restrictions; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

- (a) & (b): Foreign ships with armed guards have been visiting Indian Ports in compliance with Custom Act/ Regulations which continue to apply.
- (c) & (d): Some of the foreign ports are permitting armed guards to be carried on ships of all nationalities. Ports like Galle (Sri Lanka), Muscat (UAE) are reportedly permitting carriage of armed guards on ships.
- (e) & (f): Do not arise.